

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 382 OF 2017 &
IA NO. 339 OF 2019**

Dated: 21st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Green Energy Association
Vs.**

.... Appellant(s)

Jharkhand State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1
Mr. Ravindra Srivastava
Mr. Saurav Agarwal
Mr. Shantanu Agarwal
Mr. Anshuman Vibhu for R-2

ORDER

List the matter for hearing on **06.11.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj